

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF PREMIER JET SERVICES LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Premier Jet Services Limited
2.	Date of incorporation of corporate debtor	01/12/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U62200TN2011PLC083370
5.	Address of the registered office and principal office (if any) of corporate debtor	No. 31/14A, College Road, The Bajaj Manor, 3rd 'C' Thousand Lights, Chennai, Tamil Nadu, India, 600006
6.	Insolvency commencement date in respect of corporate debtor	22/11/2023 (Order received by IRP on 24/11/2023)
7.	Estimated date of closure of insolvency resolution process	20/05/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashok Mittal Reg. No.: IBBI/IPA-001/IP-P-02549/2021-2022/13889
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Registered Address:</b> S-138, 2 <sup>nd</sup> Floor, B-Wing, Express Zone Commercial Hub, Western Express Highway, Goregaon East, Mumbai-400063  <b>E-mail ID:</b> <a href="mailto:ashokmittal2020@gmail.com">ashokmittal2020@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Registered Address:</b> S-138, 2 <sup>nd</sup> Floor, B-Wing, , Express Zone Commercial Hub, Western Express Highway, Goregaon East, Mumbai-400063  <b>E-mail ID:</b> <a href="mailto:cirp.premierjet@gmail.com">cirp.premierjet@gmail.com</a>
11.	Last date for submission of claims	06/12/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s Premier Jet Services Limited on 22.11.2023.



The creditors of the M/s Premier Jet Services Limited, are hereby called upon to submit their claims with proof on or before 06/12/2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Date: 25/11/2023**

**Place: Chennai**



A handwritten signature in black ink, appearing to be "Ashok Mittal", followed by a circled "C" and a closing parenthesis ")", likely indicating a copy or a specific reference.

**Ashok Mittal**

**Interim Resolution Professional of**

**M/s. Premier Jet Services Limited**

**IBBI Reg. No. IBBI/PA-001/IP-P-02549/2021-2022/13889**

**AFA Valid upto: 05/11/2024**



